

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Contempt Case (Civil) No.222 of 2018
With
Civil Review No.16 of 2019

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Aashish Kumar, Advocate
Mr. Nilesh Kumar, Advocate
[In Civil Review No.16 of 2019]
For the Opposite Party-State: Mr. Pankaj Kumar, A.C. to Sr. S.C. I
For the Opposite Party-RIMS: Mr. Akashdeep A.C., to Dr. A.K. Singh, Adv.
For the Opposite Party-UOI : Mr. Nilesh Kumar, Advocate

20/17.04.2021 The present cases are taken up today through Video conferencing.
When the contempt petition along with review petition were called out, a prayer for adjournment is made on behalf of the petitioner-Union of India in Civil Review No.16 of 2019.

In view of the said prayer, put up this case under the appropriate heading on 23rd April, 2021.

(Rajesh Shankar, J.)

Rohit